

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.401**  
**IA/3143/ND/2022, IA/2726/ND/2022, IA/921/ND/2022,**  
**IA/6132/ND/2022, IA/2195/ND/2024, IA/2492/ND/2024 IN**  
**IB/1591/PB/2018**

**IN THE MATTER OF:**

Manjinder Singh Sandhu ... Applicant  
Versus  
M/s. Golden Peacock Residence Pvt Ltd ... Respondent

**Under Section 7 IBC, 2016**

**Order delivered on 22.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Abhishek Anand, Adv. Karan Kohli, Adv.  
Ridhima in IA/2492/ND/2024, Adv. Pranav Mittal  
Adv. Mani Bhushan Sinha  
For the Respondent : Adv. SP Singh Chawla, Adv. Kunal Surhatia, Adv. Dr.  
Radesh Suri, Adv. Mussaiyab Mehdi, Adv. Anu Gupta,  
Adv. Sana Zaidi, Adv. Harkirat Singh, Adv. Sham Lal  
Garg, Adv, Umesh Diwan, Adv. Pakshil Chaudhary,  
Adv. Makesh Jain for R-12 in IA/3143/ND/2022 Adv.  
Vinod Chaurasia in IA/3143/ND/2022  
For the RP : Adv. Aman Sharma, Adv. Neeraj Sharma, Adv.  
Meghna Verma

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA/3143/2022:-**

Learned Counsel for the Applicant in IA/3143/2022 is present physically.  
Learned Counsel for the RP is present. Learned Counsel for the R-12 and R-5  
in IA/3143/2022 is present physically. Pleadings have already been completed.  
List the matter on **12.08.2024** for arguments.

List the other IAs' on **12.08.2024**.

**Sd/-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**Sd/-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**